

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 02
(IB)-528(PB)/2019

IN THE MATTER OF:

Edelweiss Asset Reconstruction Co. Ltd. Applicant/petitioner
Vs.
Taurus Agile Technology Corporation (P) Ltd. Respondent
Order under Section 7 of Insolvency & Bankruptcy Code, 2016

Order delivered on 21.08.2020

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Liquidator Ms. Prachi Johri, Advocate

ORDER

Progress Report is taken on record. Accordingly, IA-2813/2020 is hereby
disposed of.

Sd/-

(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT

Sd/-

(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)

21.08.2020
Ritu Sharma